

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/4418/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Presiding Officer/ Member,
M.A.C.T, Nalbari

Dated Guwahati, the ¹⁶ 19 May, 2023.

Sub:- **Casual leave alongwith station leave permission.**

Ref:- Your letter No. MACT/N/167 dtd. 17.05.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **Restricted holiday on 19.05.2023 and casual leave on 20.05.2023, along with station leave permission, with the official vehicle, at own cost, from the evening of 18.05.2023 till the morning of 22.05.2023**, has been granted. The District & Sessions Judge, Nalbari and in his absence the next senior most Judicial Officer would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/4419-4420/A dated , 19-05-2023

Copy to

1. The District & Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)